

DIVISION BENCH  
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/256(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ANINDITA BOSE VS UNION DRUG CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv.	] For the Petitioner
Ms. Meenakshi Manot, Adv.	]
Mr. Saubhik Chowdhury, Adv.	]
Mr. Tanishq Pathak, Adv.	]
Mr. Arani Guha, Adv.	] For the Respondent Nos. 1 to 5
Mr. Yash Dalmia, Adv.	]
Ms. Madhuri Pandey, PCS	]
Mr. Rahul Srivastava, PCS	]
Ms. Rituparna Saha, Adv.	] For the Respondent No. 6
Mr. A. Basu, Adv.	]

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Since pleadings are complete.
3. List the matter for further consideration on **13.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

*Ar.*